

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-447(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

**NAME OF THE COMPANY: M/s. Seth Thakurdas Khinvraj Rathi Vs. M/s.
Cals Refineries Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Krishanu Adhikary, Advocate		
	For the Respondent:	Mr. Dinesh Rastogi, Advocate		
		Ms. Harshita Agarwal, Advocate		

ORDER

Respondents have been duly served and have put in appearance through Mr Dinesh Rastogi, Advocate. Ld. Counsel prays for some time to file the reply. Let the same be done before the next date.

To come up on 17th November, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**